

Name of the Corporate Debtor: Colour Roof (India) Limited; Date of Commencement of CIRP: 30-06-2023; List of Creditors as on: 25-04-2024; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit of registration number: 11901

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2041544572	1	2041544572	78.90		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	37	3313912	33	2472210	0.10		914767		Annexure 5
6	Operational creditors (Employees)	115	43026336	68	21645140	0.84		21801264		Annexure 6
7	Operational creditors (Government Dues)	8	915302132	7	353637508	13.67	548628039	0	13036585	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	94	15001824965	94	168116784	6.50	786758903	14046949278		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		255	18005011917	203	2587416214	100.00	1335386942	14069665309	13036585	